

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-211/2013/13183/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Abubakkar Siddique,
District & Sessions Judge,
Dima Hasao, Haflong.

Dated Guwahati the th 12 December, 2022

Sub: **Station leave permission.**

Ref:- Your letter No. DJ/DH/I-1/2022/5040/Estt, dtd 08.12.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 09.12.2022 till the morning of 12.12.2022**, as prayed for. Further, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-211/2013/13184/A, dated , 12-12-2022

Copy to:

- ✓1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)